## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4268 ANSWERED ON:16.12.2009 CONSERVATION OF MANGROVES Antony Shri Anto

### Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received proposals/requests from various State Governments including State Government of Kerala to grant financial assistance for conservation of mangroves;
- (b) if so, the details thereof, State-wise;
- (c) whether the financial assistance has been given to the State Governments for the purpose;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

# **Answer**

#### MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)to(e) The Ministry of Environment & Forests receives proposals/requests from various State Governments under the Centrally Sponsored Scheme for implementing their Management Action Plans for conservation & management of mangroves. 100% Central Assistance is given to coastal States and Union Territories for implementing the approved Management Action Plans in the identified sites for components like Survey & Demarcation, Mangrove planting, Restoration & Regeneration, Livelihood support, Protection & Surveillance measures, and Education & Awareness. On a nation-wide basis, 38 sites have been identified as appropriate for planting of mangroves and their conservation and management. The State-wise list is given in the Annexure. Of these, 2 sites are in Kerala, namely, Vembanad and Kannur. The Government of Kerala had submitted the revised Management Action Plans for conservation and management of mangroves at Kannur and Vembanad in May, 2006. The Management Action Plan for Kannur was sanctioned by the Ministry at a total cost of Rs. 49.21/- lakh and Rs. 51.25/- lakh for Vembanad for implementation by the State Government during 2006-07. No proposal has been received from Government of Kerala either for Kannur or Vembanad during the current financial year. The table below gives the details of funds released to State Governments for conservation and management of mangroves from 2006-07 till current financial year (up to November, 2009):

- 9. Tamil Nadu 64.23 29.61 194.1228 49.0957
- 10. West Bengal 55.87 149.00 213.906 ...

#### **ANNEXURE**

Annexure referred to in answer to part (a) to (e) of Lok Sabha Unstarred Question No. 4268 due for answer on 16.12.2009 regarding 'Conservation of Mangroves'

Mangroves Sites in India

 $\begin{array}{cccc} {\tt State/Union \ Territories} & {\tt Mangrove \ Sites} \\ {\tt West \ Bengal} & {\tt 1. \ Sunderbans} \end{array}$ 

Orissa 2. Bhaitarkanika

- 3. Mahanadi
- 4. Subernarekha
- 5. Devi
- 6. Dhamra
- 7. Mangrove Genetic Resources Centre
- 8. Chilka

Andhra Pradesh 9. Coringa

- 10. East Godavari
- 11. Krishna

Tamil Nadu 12. Pichavaram

- 13. Muthupet
- 14. Ramnad
- 15. Pulicat
- 16. Kazhuveli

Andaman &

Nicobar 17. North Andamans

18. Nicobar

Kerala 19. Vembanad

20. Kannur (Northern Kerala)

Karnataka 21. Coondapur

- 22. Dakshin Kannada/Honnavar
- 23. Karwar
- 24. Manglore Forest Division

Goa 25. Goa

Maharashtra 26. Achra-Ratnagiri

- 27. Devgarh-Vijay Durg
- 28. Veldur
- 29. Kundalika-Revdanda
- 30. Mumbra-Diva
- 31. Vikroli
- 32. Shreevardhan
- 33. Vaitarna
- 34. Vasai-Manori
- 35. Malvan

Gujarat 36. Gulf of Kutchh 37. Gulf of Khambhat 38. Dumas-Ubhrat